THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) No, Sir.

- (b) The investigations into incidents of attacks on Indians by the Australian Government have led to arrest of several culprits, some of whom have been tried and convicted by courts.
- (c) While it cannot be said that there is a series of killings of Indians in Australia, the issue of attacks on Indians including students, in Australia has been taken up at the highest level. The Prime Minister of India conveyed the high priority that Government of India attaches to the safety, security and well-being of the Indian community in Australia, to the Prime Minister of Australia, Mr. Kevin Rudd, during his visit to India on 12 November, 2009. Mr. Rudd had reiterated that Australia had a zero tolerance to recial violence and was committed to taking all possible measures to protect the safety and welfare of all international students, including Indian students. The Indian Mission and Posts are pro actively following up these incidents very closely and are in constant touch with the Federal and State Governments in Australia at all levels.

The Indian Mission/Posts also maintain regular liaison with the students in universities and other educational institutions, *inter alia*, through participation in the meetings and seminars organised by the local Government and law enforcement authorities, as well as the Indian community. Guidelines for students who propose to study in Australia, as also those already studying there, are posted on the websites of the Ministries of Overseas Indian Affairs, External Affairs as well as those of the Indian Mission/Posts in Australia.

## Brihan Mumbai Storm Water Drainage Project

2247. SHRI BHARATKUMAR RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the release of balance amount of Rs. 700 crores out of sanctioned grant is pending with the Central Government for Brihan Mumbai Storm Water Drainage Project so far;
- (b) the reasons for the delay in releasing the remaining grant inspite of issuing of utilization certificate of the released grant by the Maharashtra Government;
  - (c) whether Maharashtra Government has given any reminders in this regard; and
  - (d) if so, when the remaining funds are likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. The Government has released Rs. 1000 crore for the Brihan Mumbai Storm Water Drainage (BRIMSTOWAD) Project so far out of total approved central assistance of Rs. 1200.53 crore. No request from Government of Maharashtra is pending with Government of India for release of funds.

(b) Does not arise.

- (c) Does not arise.
- (d) Release of the balance amount Rs. 200.53 crore will be considered on submission of utilization certificates and physical and financial progress reports.

## Wakf properties with DDA and L&DO

2248. SHRI MOHAMMED ADEEB: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of Wakf properties with DDA and Land and Development Office;
- (b) the status of each such property as on date;
- (c) Government's view on transferring these properties to the Wakf Board; and
- (d) by when final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) DDA has informed that a total of 62 Wakf properties are existing on its land. The Land and Development Office (L and DO), Ministry of Urban Development has informed that there are 61 properties existing on its land. Details of these lands are in the Statement (See below). Based on a decision taken in 1984, the Government had decided to transfer these properties to Wakf Board and sanction had also been conveyed accordingly. But the transfer was challenged in WP (C) No. 1512/1984 titled Indraprastha Vishwa Hindu Parishad Vs Union of Indian in the Delhi High Court. The Delhi High Court has ordered to maintain status quo due to which the property could not be transferred. Matter is now sub-judice.

(d) No such time frame can be indicated in view of reply above.

## Statement

## A. Wakf properties under L and DO

S.No.	Name and location of property
1	2
1.	1/1 Abdul Nabi Mosque Mathura Road near Police Head quarters
2.	2/1 Barbar Shah Mosque Takia near Tilak Bridge New Delhi
3.	6/1 Barbar Road Mosque known as Masjid Bachchu wali near Bengali Market Rly. Line and School
4.	47/1 Nizam Gali House Mosque inside Nizam Palace (Andhra Pradesh Bhawan) Ashok Road
5.	61/1 Abdul Haq Mosque opposite Vidya Bhawan, K.G. Marg known as 2, Masjid K.G. Marg, New Delhi - 1.
6.	64/1 Grave yard behind Indian Express Mathura Road known as Jadid Kbristan Ahle Islam